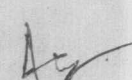


Date	Office Notes	Orders of the Tribunal
		<u>O.A.No. 543/04</u> <u>24.05.04</u> Hon' Maj Gen. K.K. Srivastava, A.M. Hon' Mr. A.K. Bhatnagar, J.M. Sri N.L. Srivastava, counsel for the applicants Issue notice. Since the notice has already been accepted by Shri P.D. Tripathi, counsel for the respondents, there is no need to issue fresh notices. M.A.No. 2316/04 is for joining together. Since the cause of action and the relief claimed are similar, the M.A. is allowed. The applicant's (38 in number) are permitted to join together to pursue this case jointly. Learned counsel for the respondents prays for and granted four weeks time to file CA. Two weeks thereafter for RA. Heard the counsel for the parties on the question of interim relief. We are satisfied that the applicants have an arguable case and they are entitled for legal protection. The operation of the order dated 12.04.04 is stayed. till the next date. List on 05.08.04.  J.M.  A.M. Meelant
	<u>OR</u> CA filed by Sh. P.D. Tripathi on behalf of respondents. RA not filed. <u>AK</u> 2-909	